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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 298/15, TP 39/17	For hearing	433(e) / 433(f)	Patel Roadways	B.L. Sanjeev	Electronics & Controls Powers Pvt. Ltd	Shivarama Krishnan M.S.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

VINAY KUMAR-P
9663952496

FOR RESPONDENTS

(FOR SHIVARAMAKRISHNAN)
Shivarama

ORDER

Counsel for petitioner company is absent. Proxy counsel for respondents is present. It is a transfer matter from Hon'ble High Court. For compliance and for hearing, list it on 02.05.2018.


MEMBER (T)


MEMBER(J)